

Allahabad Bench

C Appeal No. 146/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.03.2019

NAME OF THE COMPANY: Om Shiva Fabcrafts Pvt. Ltd.Vs. ROC

SECTION OF THE COMPANIES ACT: 252(3) of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	PRABODH KUMAR BAJPAI	Advocate	Petitioner	Prabodh
2.	SHIVENDRA BAHADUR	CGSC	ROC	Shivendra

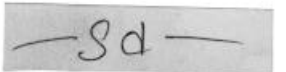
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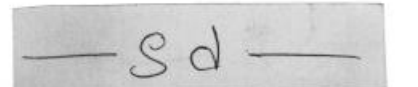
Sh. Prabodh Kumar Bajpai, Advocate for the Appellant and Sh. Shivendra Bahadur, CGSC for the ROC are present.

None present for the Income Tax Department.

List the matter on 12th April, 2019.

Dated: 13.03.2019


SAROJ RAJWARE,
MEMBER (T)


BIKKI RAVEENDRA BABU
MEMBER (J)

Typed by:
Vidit Kumar Pandey
(P.S.)